

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 863
TO BE ANSWERED ON 22ND DECEMBER, 2017**

NET NEUTRALITY

863. SHRIMATI WANSUK SYIEM:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether in a diametrically opposite move as compared to the US, India's TRAI has settled for net neutrality;
- (b) whether TRAI opted for net neutrality, as internet in a developing country like India, is a great equaliser, delivering quality communications to the hitherto silent interiors, driving information, education and health services seamlessly; and
- (c) whether free internet provides easy and equitable access to the poor to connect with Government and the financial system?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Telecom Regulatory Authority of India (TRAI) has recently recommended to the Government the framework for Net Neutrality in India. The Net Neutrality recommendations are given with the perspective that contents, applications & services on internet are available on non-discriminatory basis.

(c) The Government strives for non-discriminatory access to internet for all citizens of the country with special emphasis to connect all gram panchayats with broad band connectivity to foster socio-economic developments.
